

**Decision on Aadhaar Cards**

\*158. SHRI P. RAJEEVE: Will the Minister of PLANNING be pleased to state:

(a) whether Government has taken any decision on Aadhaar cards, if so, the details thereof; and

(b) the amount of funds that have been utilized by UID agency for implementing this project?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) There is no proposal under consideration of the Government to modify/amend the Aadhaar project at this stage.

(b) The year-wise allocation and expenditure on the Aadhaar project has been as under:

Year	Budget allocation (INR in crores) (RE)	Actual expenditure (INR in crores)
2009-10	26.38	26.21
2010-11	273.80	268.41
2011-12	1200.00	1187.50
2012-13	1350.00	1338.72
2013-14	1550.00	1544.44
2014-15 (Upto June 2014)	2039.64(BE)	255.33
TOTAL	6439.82	4620.61

**Revival package for sick/loss making PSUs**

\*159. SHRI C.M. RAMESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Board for Reconstruction of Public Sector Enterprises (BRPSE) has recommended for revival package for sick/loss making Public Sector Units(PSUs) with an outlay of ₹ 28,333 crore; and

(b) if so, the details of the PSUs for which revival package has been recommended and the amount spent on those PSUs?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) BRPSE has recommended revival of 58 CPSEs since inception in December, 2004 till 30.6.2014 envisaging total assistance of ₹ 40,396 crores (cash assistance of ₹ 10,768 crores in the form of infusion of funds, and noncash assistance of ₹ 29,628 crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.).

(b) On the recommendations of BRPSE, the Government/holding companies have approved revival of 48 CPSEs as on 30.6.2014 envisaging a total assistance of ₹40,937 crores (cash assistance of ₹10,940 crores in the form of infusion of funds, and non-cash assistance of ₹29,997 crores in the form of waivers/write offs of interest/loans, conversion of loans into equity, etc.). The details are given in Statement (*See below*). CPSEs are expected to utilize these funds as per approved revival plan.

***Statement***

*Cash and Non-cash assistance approved by the Government in  
respect of BRPSE recommended proposals*

Sl. No.	Name of the CPSE	Assistance (₹ in crore)		
		Cash #	Non-cash @	Total
1	2	3	4	5
<b>Department of Heavy Industries</b>				
1.	Hindustan Salts Ltd.	4.28	73.30	77.58
2.	Bridge & Roof Co. (India) Ltd.	60.00	42.92	102.92
3.	BBJ Construction Co. Ltd.		54.61	54.61
4.	HMT Bearings Ltd.	7.40	43.97	51.37
5.	Praga Tools Ltd.	5.00	209.71	214.71
6.	Heavy Engineering Corporation Ltd.	102.00	1116.30	1218.30
7.	Cement Corporation of India Ltd.	184.29	1267.95	1452.24
8.	Richardson & Cruddas Ltd.	-	-	-

1	2	3	4	5
9.	Tungabhadra Steel Products Ltd.	-	-	-
10.	Bharat Pumps and Compressors Ltd.	3.37\$	153.15	156.52\$
11.	HMT Machine Tools Ltd.	859.04	196.38	1055.42
12.	Bharat Heavy Plate Vessels Ltd.	34.00	665.61	699.61
13.	Andrew Yule & Co. Ltd.	87.06	458.14	545.20
14.	Instrumentation Ltd.	48.36	549.36	597.72\$\$
15.	Tyre Corporation of India Ltd.	-	815.59	815.59
16.	NEPA Ltd.	234.18	634.94	869.12
17.	Scooters India Ltd.	90.38	111.58	201.96
18.	HMT Ltd.	447.92	635.56	1083.46
<b>Ministry of Mines</b>				
19.	Hindustan Copper Ltd.	-	612.94	612.94
20.	Mineral Exploration Corporation Ltd.	-	104.64	104.64
<b>Ministry of Shipping</b>				
21.	Central Inland Water Transport Corporation Ltd.	73.60	280.00	353.60
22.	Hooghly Dock & Port Engineers Ltd.	286.81	631.30	918.11
<b>Department of Defence Production</b>				
23.	Hindustan Shipyard Ltd.	452.68	372.22	824.90
<b>Ministry of Steel</b>				
24.	MECON Ltd.	93.00*	23.08	116.08
25.	Bharat Refractories Ltd.	—	479.16	479.16
<b>Ministry of Textiles</b>				
26.	NTC including its subsidiaries	39.23	-	39.23

1	2	3	4	5
27.	British India Corporation Ltd.	338.04	108.93	446.97
28.	National Jute Manufactures Corporation Ltd.	517.33	6815.06	7332.39
<b>Department of Pharmaceuticals</b>				
29.	Hindustan Antibiotics Ltd.	137.59	267.57	405.16
30.	Bengal Chemicals & Pharmaceuticals Ltd.	207.19	233.41	440.60
<b>Department of Chemicals &amp; Petrochemicals</b>				
31.	Hindustan Organic Chemicals Ltd.	250.00	110.46	360.46
32.	Hindustan Insecticides Ltd.	-	267.29	267.29
<b>Department of Fertilizers</b>				
33.	Fertilizers & Chemicals (Travancore) Ltd.	-	670.37	670.37
<b>Department of Scientific &amp; Industrial Research</b>				
34.	Central Electronics Ltd.	-	16.28	16.28
<b>Department of Agriculture &amp; Co-operation</b>				
35.	State Forms Corporation of India Ltd.	21.21	124.42	145.63
<b>Ministry of Railways</b>				
36.	Konkan Railway Corporation Ltd.	857.05	3222.46	4079.51
37.	Bharat Wagon & Engineering Company Ltd.	59.45	136.08	195.53
38.	Braithwaite & Company Ltd.	4.00	280.21	284.21
39.	Burn Standard Company Ltd.	75.43	1139.16	1214.59
<b>Ministry of Water Resources</b>				
40.	National Projects Construction Corporation Ltd.	-	646.89	646.89

1	2	3	4	5
<b>Ministry of Housing &amp; Urban Poverty Alleviation</b>				
41.	Hindustan Prefab Ltd.	-	128.00	128.00
<b>Ministry of Information &amp; Broadcasting</b>				
42.	National Film Development Corporation Ltd.	3.00	28.40	31.40
<b>Ministry of Petroleum &amp; Natural Gas</b>				
43.	Biecco Lawrie Ltd.	-	59.60	59.60
<b>Ministry of Development of North Eastern Region</b>				
44.	North Eastern Handicrafts and Handlooms Development Corporation Ltd.	8.50	83.06	91.56
<b>Department of Telecommunications</b>				
45.	ITI Ltd.	3986	170.79	4156.79
TOTAL		9577.39	24040.85	33618.24
<b>Implemented by Holding Companies</b>				
<b>Department of Chemicals &amp; Petrochemicals</b>				
1.	Hindustan Fluorocarbons Ltd.	12.53	56.52	69.05
<b>Ministry of Coal</b>				
2.	Eastern Coal Fields Ltd.	-	2470.77	2470.77
3.	Bharat Coking Coal Ltd.	1350.00	3428.55	4778.55
TOTAL		1362.53	5955.84	7318.37
GRAND TOTAL		10939.92	29996.69	40936.61

#Cash Assistance involve budgetary support through equity/loan/grants.

@Non-cash Assistance involve waiver of interest, penal interest, GOI loan, Guarantee fee, conversion of loan into equity/debentures etc.

\$In addition ONGC and BHEL would extend cash support to the extent of ₹150 crore and ₹20 crore respectively.

\*Excludes continuation of 50% interest subsidy not exceeding ₹6.50 crore per annum on VRS loans.

\$\$Interest free mobilization advance of ₹ 30 crore from BHEL for technological up-gradation and diversification which would be repaid through supplies to be made to BHEL against their orders. Interest free advance of ₹25 crore from BHEL to ILK at the beginning of each year for the next three years from 2008-09 which will be adjusted against supplies to BHEL in the same year.